

Securities Appellate Tribunal

IN THE COURT OF :Justice J. P. Devadhar, Presiding Officer/Mr. Jog Singh, Member - I/Dr. C.K.G. Nair, Member - II
Coram - Presiding Officer/Member - 1/Member 2

CIVIL CAUSE LIST OF DATE :20/06/2017 AT 10.30 A.M.

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|----------------------------------|------------------------------------|----------|--|--|
| <u>Admission</u> | | | | |
| 1 | SEBI Appeal And MA.No. 181/2017 | 137/2017 | Rajesh Jayantilal Shah and Others Vs. SEBI | Mr. Abhishek Borgikar, Advocate- Dhaval Vussonji |
| <u>Admission Disposal</u> | | | | |
| 2 | SEBI Appeal | 97/2015 | Mahendra G Wadhvani Vs. SEBI and Ors. | Ashok Chhabra,Adv S.D.Israni,Adv.i/b.S.D.Isra ni M.Doctor,SrAdv-R1 A.Joshi,Adv-R2 R.Boatwala,Adv R3 |
| 3 | SEBI Appeal | 66/2016 | Manoj Agarwal Vs. SEBI | Mr. Gaurav Joshi, Sr. Adv. i/b. Subir Kumar,Adv. Mustafa Doctor Sr. Adv. i/b. MDP and Partners |
| 4 | SEBI Appeal | 164/2016 | Transgene Biotek Ltd. Vs. SEBI | L.S.Shetty,Adv. i/b L. S. Shetty Associates Mustafa Doctor,Sr.Adv i/b The Law Point |
| 5 | SEBI Appeal | 165/2016 | Dr. Koteswar Rao Vs. SEBI | L.S.Shetty,Adv. i/b L. S. Shetty Associates Mustafa Doctor,Sr.Adv i/b The Law Point |
| 6 | SEBI Appeal | 166/2016 | Mr. Narayana Murthy Pentayala Vs. SEBI | L.S.Shetty,Adv. i/b L. S. Shetty Associates Mustafa Doctor,Sr.Adv i/b The Law Point |
| 7 | SEBI Appeal | 167/2016 | Mrs. Nirmala Rao Vs. SEBI | L.S.Shetty,Adv. i/b L. S. Shetty Associates Mustafa Doctor,Sr.Adv i/b The Law Point |

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| 8 | SEBI Appeal | 168/2016 | Mr. K. Srinivas Vs. SEBI | L.S.Shetty,Adv. i/b L. S. Shetty Associates Mustafa Doctor,Sr.Adv i/b The Law Point |
| 9 | SEBI Appeal | 169/2016 | Shri Soma Sekhar Marthi Vs. SEBI | L.S.Shetty,Adv. i/b L. S. Shetty Associates Mustafa Doctor,Sr.Adv i/b The Law Point |
| 10 | SEBI Appeal | 220/2016 | Anmol I AgroHerbal Frmgand DairiesCareCoLtdand Ors Vs. SEBI | Mr.Deepak Dhane,Adv i/b Joby Mathew and Associates Vikram Nankani, Sr. Adv. i/b The Law Point |
| 11 | SEBI Appeal | 227/2016 | Mr. Yogesh G. Gemawat Vs. SEBI | Ms.Vanessa Agarwal, Adv - i/b-Suvan Law Advisors Mr. Aditya Chitale, Adv. i/b The Law Point |
| 12 | SEBI Appeal | 228/2016 | Mr. Kamlendra Chunilal Joshi Vs. SEBI | Ms.Vanessa Agarwal,Adv - i/b-Suvan Law Advisors Mr. Aditya Chitale, Adv. i/b The Law Point |
| 13 | SEBI Appeal | 260/2016 | Mr. Girishchandra Mukundram Baluni Vs. SEBI | Vanessa Agarwal,Adv. i/b Suvan Law Advisors Mr. Aditya Chitale, Adv i/b The Law Point |
| 14 | SEBI Appeal | 294/2016 And M.A. No. 241/2016 | Pratap Kumar Biswal and Others Vs. SEBI and Others | Mr. Triptimoy Talukdar, Advocate Mr. Tomu Francis, Advocate-i/b- ELP |
| 15 | SEBI Appeal | 312/2016 | Manojkumar Singhal Vs. SEBI | Mr. Kirti Kothari, CS Mustafa Doctor, Sr.Adv. i/b The Law Point |

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| 16 | SEBI Appeal And M.A. No. 305/2016 | 371/2016 | Adorable Agrotech Ltd. Vs. SEBI | Ronit Bose, Advocate Mr. Tomu Francis, Advocate- i/b ELP |
| 17 | SEBI Appeal And M.A. No. 367/2016 | 437/2016 | Gajanan Enterprises Vs. SEBI | Ravi Ramaiya, CA Pradeep Sancheti, Sr. Adv. i/b MDP and Partners |
| 18 | SEBI Appeal | 17/2017 | Panchanan Pradhan Vs. SEBI | Mr. Prakash Chandra Sethi, Advocate Aditya Mehta, Adv. i/b Juris Corp |

Devadhar
19/6/17